

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI
Company Appeal (AT)(Ins) No. 635 of 2019

IN THE MATTER OF:

Bank of Baroda

...Appellant

Versus

**Mr. Sundaresh Bhatt,
Resolution Professional , ABG Shipyard Ltd.**

...Respondent

Present

For Appellant: Mr. Raunak Dhillon, Ms. Ananya Dhar Choudhury and Mr. Parikalp Gupta, Advocates.

For Respondent: Mr. Pranav Vyas and Mr. Satendra Rai, Advocates.

O R D E R

21.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 16th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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